

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Appeal. (SH) No. 4 of 2011

06.09.2013

Heard Mr. S Sen Gupta, the learned Adll. PP as well as Mr. S Dey, the learned counsel for the respondent.

Both the learned counsel submit that, paper book is ready and prayed that the matter may be fixed for Hearing after 3(three) weeks.

List this matter on 27.09.13 as prayed for.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 119 of 2013

06.09.2013

Mr. S Chakravarty, the learned counsel for petitioner sought further time for filing of rejoinder affidavit to which Mr. SP Mahanta, the learned counsel for respondent has no objection.

However, the learned counsel for respondent submits that the matter is urgent, so early hearing may be fixed.

List this matter for Hearing on 20.09.13. In the meantime, the petitioner's counsel is at liberty to file rejoinder affidavit.

Mrs. NG Shylla, the learned GA is present.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
FAO (SH) No. 4 of 2013

06.09.2013

Heard Mr. HL Shangreiso, the learned counsel for petitioner.

As per record it appears that, Lower Court case record is yet to receive.

Issue reminder.

Mr. J. Lalsangliana, the learned counsel for respondents is present.

List this matter on 20.09.13.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
BA(SH) No. 116 of 2013

06.09.2013

Heard Mr. KC Gautam, the learned counsel for petitioner.

Bail application will be considered after perusal of CD.

Call for CD.

Mrs. NG Shylla, the learned Addl. PP is present and accepted notice.

List this matter on 13.09.13.

JUDGE

V. Lyndem